

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) Yes..

(b) The broad features of the scheme, as tentatively finalised, are that for the Central Equipment Pool which will be set up in the Central Water and Power Commission, earth-moving and construction equipment will be procured for renting out to State Irrigation projects. After the need of one projects for the equipment so allotted is over, it will be transferred to another State/Project according to needs. The Pool, will however, not cover the requirements of equipment in respect of projects already tied to specific foreign credits. The accounts of the Central Equipment Pool will be maintained on commercial basis and the scheme will be operated on a no-profit-no-loss basis. The programme of work in any State will be examined at the time the equipment is rented out to the individual State, so that on completion of one project, the equipment is deployed on another project in the same State or an another project in another State as may be considered necessary. Proper facilities for up-keep, maintenance, repairs and overhaul of machines will be provided by the Central and Regional workshops in each State.

The total cost of operation of the scheme over a period of five years is estimated to be about Rs. 55.43 crores (gross) inclusive of Rs. 26.14 crores of foreign exchange component for equipment and initial spare parts.

The object of setting up the Pool is to achieve more efficient utilisation of earthmoving and construction equipment on irrigation projects.

#### Construction Works in U.P.

**1231. Shri K. N. Pandey:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Central Government have provided Rs. 45 crores for construction works in the field of agricultural production,

801 (A1) LE-6

minor irrigation and education in Uttar Pradesh during the Fourth Plan period; and

(b) if so, the works which will be undertaken in the State?

**The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta):** (a) and (b). Central Government does not provide assistance for construction works as such. The outlays for each of the programmes of agricultural production, minor irrigation and education, are determined by the State Governments on the advice of the Commission. The details of the programmes such as requisite construction works are sanctioned by the State Government. Central assistance is related to overall programmes.

#### Medical Personnel and Contraceptives for Sweden

**1232. Shri K. N. Pandey:** Will the Minister of Health and Family Planning be pleased to state:

(a) whether the Government of Sweden have approached Government to provide contraceptives and medical personnel for intensive family planning work in their country; and

(b) if so, the details thereof?

**The Minister of Health and Family Planning (Dr. S. Chandrasekhar):** (a) Yes.

(b) The matter is under negotiation.

#### Welfare of Tribal People in West Bengal

**1233. Shri Samar Guha:** Will the Minister of Social Welfare be pleased to state:

(a) whether Government are aware that large parts of tribal areas of Bankura and Purulia Districts of West Bengal are under the grip of near famine conditions; and

(b) whether Government have undertaken any scheme of social welfare to help the poor people of these areas?

The Minister of State in the Department of Social Welfare (Shrimati Pharens Gaba): (a) There have been reports about these areas having been affected by drought.

(b) Information has been called for from the State Government.

**दुनाई की ऊन की रंगाई पर उत्पादन शुल्क**

1234. श्री हरदबाल देवचुप : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को दुनाई की ऊन रंगने के उद्योग को धीरे से इस भाग्य का कोई सम्भाव्यता मिला है कि दुनाई की ऊन की रंगाई पर से केन्द्रीय उत्पादन शुल्क हटाया जाये; और

(ख) यदि हां, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

उत्तर-प्रधान मंत्री तथा वित्त मंत्री (श्री जोरारजी देसाई) : (क) जी, हां ।

(ख) मामला विचाराधीन है ।

**Contraband Gold Hauled at Bombay**

1235. Shri Vahwa Nath Pandey: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that fire was opened by the officials of the Marine Preventive Division of the Central Excise to scade away gang of smugglers and to effect a haul of contraband goods valued at Rs. 10 lakhs at Bombay on the 11th May, 1967;

(b) if so, the details thereof; and

(c) the action taken by Government in the matter?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Deesai): (a) and (b). In the early hours of 12th May, 1967 the officers of the

Marine and Preventive Division of the Bombay Central Excise Collectorate had to fire in the air in order to effect seizure of some smuggle goods landed on the sea-beach off Cadell Road, Mahim, Bombay. The smugglers escaped, but an Ambassador car parked in front of a house on Cadell Road was seized, and on search thereof, 8,500 wrist watches worth about Rs. 9,50,000 were recovered. Further searches around the house and on the beach resulted in the seizure of six packages of cigarettes worth about Rs. 16,000 and 14 packages of nylon yarn worth about Rs. 75,000.

(c) The case is under investigation.

#### Cycloserine

1236. Dr. M. Santosham: Will the Minister of Health and Family Planning be pleased to state:

(a) whether Government propose to import certain essential life saving drugs such as Cycloserine, which are freely available in other countries, but are not obtainable in India; and

(b) if so, the steps proposed to be taken in the matter?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) and (b): The Government do not have any proposal at present for importing by themselves any life saving drugs such as 'Cycloserine' etc. However, Cycloserine is at present being imported both in bulk and finished form by pharmaceutical manufacturers and importers.

Similarly, other life saving drugs whose production has not yet been established are allowed to be imported in bulk for further processing.

#### Tawa Irrigation Project

1237. Shri Nitiraj Singh Chaudhary: Will the Minister of Irrigation and Power be pleased to state:

(a) when and by whom the Tawa Irrigation project was surveyed;